CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O.A. No. 2202/2012

The 6th day of September, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Ms. Snehlata, W/o Shri Harish Kaushik, D/o Shri Mahavir Singh, R/o H.No. 41 B, Nangloi Extension C, Delhi-41.

.. Applicant

(By Advocate: Shri Ajesh Luthra)

Versus

- Govt. of N.C.T. of Delhi,
 Through the Chief Secretary,
 5th Floor, Delhi Sachivalaya,
 New Delhi.
- Delhi Subordinate Services Selection Board, Through its Chairman, Govt. of NCT of Delhi, F-18, Karkardooma Institutional Area, Delhi-92.
- Institute of Human Behaviour & Allied Sciences
 Through its Director,
 (Directorate of Health & Family Welfare,
 GNCT of Delhi)
 Post Box No. 9520,
 Dilshad Garden, Delhi-110095.
- Maulana Azad Institute of Dental Sciences,
 Through its Director,
 (Directorate of Health & Family Welfare,
 GNCT of Delhi)
 Bahadur Shah Zafar Marg,
 New Delhi-110002.

Department of Health & Family Welfare,
 Through its Secretary,
 GNCT of Delhi,
 9th Level, A Wing,
 Delhi Secretariat,
 New Delhi.

.. Respondents

(By Advocate : Shri Amit Anand)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the applicant, on instructions, seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR) Member (J)

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